

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली

विधायक का नाम : सुश्री भावना गौड़

दिनांक : 23.08.2019

विधान सभा अतारांकित प्रश्न संख्या : 135

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र. सं.	प्रश्न	उत्तर																																									
क	क्या यह सत्य है कि कई विधायकों ने अपने एमएलए लैंड फंड का कुछ हिस्सा दिल्ली नगर निगम को विकास कार्यों के लिए दिया है?	जी हाँ, यह सत्य है।																																									
ख	यदि हाँ, तो इसका पूर्ण विवरण (नाम एवं राशि) सहित तीनों नगर निगम, अलग-अलग उपलब्ध करवाएं;	<p>पूर्वी दिल्ली नगर निगम विवरण की प्रतिलिपि अनुसंलग्नक 'क' पर संलग्न है।</p> <p>दक्षिणी दिल्ली नगर निगम अभियांत्रिक विभाग से प्राप्त सूचना के अनुसार:- वर्तमान की विधानसभा के दौरान माननीय विधायकों की संस्तुति से दक्षिणी दिल्ली नगर निगम को प्राप्त एम.एल.ए. लैंड फंड के कार्यों के नाम एवं राशि अनुसंलग्नक 'ख' पर संलग्न है।</p> <p>उत्तरी दिल्ली नगर निगम विवरण अनुसंलग्नक 'ग' पर संलग्न है।</p>																																									
ग	क्या यह कार्य पूर्ण हो चुके हैं;	<p>पूर्वी दिल्ली नगर निगम पूर्ण कार्यों का विवरण की प्रतिलिपि अनुसंलग्नक 'क' पर संलग्न है।</p> <p>दक्षिणी दिल्ली नगर निगम पूर्ण कार्यों का विवरण की प्रतिलिपि अनुसंलग्नक 'ख' पर संलग्न है।</p> <p>उत्तरी दिल्ली नगर निगम वित्त वर्ष 2015-16 से अब तक विधायक निधि के अंतर्गत स्वीकृत किए गये उत्तरी दिल्ली नगर निगम द्वारा सभी कार्यों की वर्षानुसार abstract निम्नलिखित है :-</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th rowspan="2">Year</th> <th colspan="2">Works sanctioned</th> <th colspan="2">Works Completed</th> <th colspan="2">Works In progress/Under Tender/ award</th> </tr> <tr> <th>No.</th> <th>Amt. (in lac)</th> <th>No.</th> <th>Amt. (in lac)</th> <th>No.</th> <th>Amt. (in lac)</th> </tr> </thead> <tbody> <tr> <td>2015-16</td> <td>502</td> <td>3485.36</td> <td>479</td> <td>2272.03</td> <td>23</td> <td>1033.00</td> </tr> <tr> <td>2016-17</td> <td>666</td> <td>4543.71</td> <td>547</td> <td>2883.26</td> <td>119</td> <td>1677.13</td> </tr> <tr> <td>2017-18</td> <td>278</td> <td>1627.78</td> <td>224</td> <td>655.74</td> <td>54</td> <td>1020.22</td> </tr> <tr> <td>2018-19</td> <td>1302</td> <td>8278.22</td> <td>389</td> <td>44.97</td> <td>913</td> <td>8078.54</td> </tr> </tbody> </table>	Year	Works sanctioned		Works Completed		Works In progress/Under Tender/ award		No.	Amt. (in lac)	No.	Amt. (in lac)	No.	Amt. (in lac)	2015-16	502	3485.36	479	2272.03	23	1033.00	2016-17	666	4543.71	547	2883.26	119	1677.13	2017-18	278	1627.78	224	655.74	54	1020.22	2018-19	1302	8278.22	389	44.97	913	8078.54
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		2019-20	237	3618.78	0	0.00	237	3618.78
		Total	2985	21553.85	1639	5856.00	1346	15427.67
घ	अगर नहीं, तो उसके क्या कारण हैं; और	<p>पूर्वी दिल्ली नगर निगम पूर्ण कार्यों का विवरण की प्रतिलिपि अनुसंलग्नक 'क' पर संलग्न है।</p> <p>दक्षिणी दिल्ली नगर निगम पूर्ण कार्यों का विवरण की प्रतिलिपि अनुसंलग्नक 'ख' पर संलग्न है।</p> <p>उत्तरी दिल्ली नगर निगम यद्यपि उत्तरी दिल्ली नगर निगम द्वारा विधायक निधि के अन्तर्गत स्वीकृत किये गये सभी कार्यों को समय सीमा के अन्दर पूर्ण किया जाता है। तथापि कुछ कार्य, कार्य स्थल पर विभिन्न अवरोध जैसे कि कोर्ट केस, सीवर, बिजली, पानी, टेलीफोन लाईनों को बिछाने हेतु खुदाई तथा जनअवरोध के कारण समय पर पूरे नहीं हो पाते। इनकार्यों की बाधाये दूर कर शीघ्र अति शीघ्र पूर्ण करने के प्रयास किये जा रहे हैं।</p>						
ड	उपरोक्त कार्यों को पूर्ण करने की समय सीमा क्या है?	<p>पूर्वी दिल्ली नगर निगम पूर्ण कार्यों का विवरण की प्रतिलिपि अनुसंलग्नक 'क' पर संलग्न है।</p> <p>दक्षिणी दिल्ली नगर निगम पूर्ण कार्यों का विवरण की प्रतिलिपि अनुसंलग्नक 'ख' पर संलग्न है।</p> <p>उत्तरी दिल्ली नगर निगम सामान्यतः कार्य के स्कोप एवं कार्य स्थल की स्थिति के अनुसार 2 माह से 4 माह के बीच है।</p>						



Dy. Secretary (U.D./N.C.)
Govt. of N.C.T. of Delhi
Delhi Secretariat
I.P. Estate, New Delhi-02

(क)

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East Delhi Municipal Corporation
Engineering Department

Sub: Annexure of Vidhan Sabha Question Dy. No. 135 for 28-08-2019

(ख)

S.N.	Nos. of Works done	Amount in Lacs
1.	1538 Nos.	Rs. 17042.87

(ग)

Total nos. of works completed = **986no** (against 1538no)

(घ)

Reason for non completion/delay :-

- i. Due to Module code of conduct of Lok Sabha Election.
- ii. Due to site hindrance.
- iii. Due to procedure time taken while coordination with other department.

(ङ)

Tentative Time line for completion of works

<u>No. of works</u>	<u>Time</u>
12nos	Closed
246nos	Up to December 2019
81nos	Up to January 2020
73nos	Up to February 2020
<u>140nos</u>	Up to March 2020
<u>552 nos</u>	

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(क)

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East Delhi Municipal Corporation
Engineering Department

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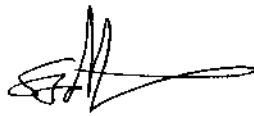
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As (ce)

Subject: AC wise Status of works under MLALAD Scheme.

Financial Year:-2015-16

135

STATUS OF MLALAD WORKS IN SOME

(24)

28/c

S.No.	Name of MLA & Constituency	No. of works Sanctioned			Amount Sanctioned in Lacs			No. of works awarded			No. of work under process for award			No. of works in progress			No. of works completed			Reason for delay	Time line of completion	Remarks
		Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.			
1																						
2																						
1	Chrish Soel																					
2	Masjinder singh sirsa																					
3	Jagdeep Singh	11			79.45			11														
4	Jarnail Singh	12			105.54			12														
5	Rajesh Rishi	4			18.35			4														
6	Mehinder Yadav	15			216.99			15														
7	Narcel Bajvan	9			237.36			9														
8	Adarsh Shastri																					
9	Gulab Singh	12			93.68			12														
10	Kailash Gabbol																					
11	COO Devinder Sekhwar																					
12	Bhavna Gaur																					
13	Praveen Kumar	2			29.75			2														
14	Mardan Lali	12			67.52			12														
15	Somnath Bhatti	2			24.58			2														
16	Parmila Tolan	23			167.92			10														
17	Naresh Yadav	1			24.22			1														
18	Karvir Singh Tanwar																					
19	Prakash																					
20	Ajay Dutt																					
21	Dinesh Mohanyia																					
22	Saurabh Bhardwaj	11	27		90.55	152.52		11	27													2 case closed
23	Avtar Singh Kalkaji	7			49.32			7														1 case closed.
24	Sahi Ram																					
25	Narayan Dutt Sharma																					
26	Amamullah Khan																					
	Total	120	27	0	1205.2	152.52	0	108	27	0	0	0	0	0	0	0	0	0	103	27	0	
	Gross Total	147				1357.75		135											130			

Note:- Report compiled in Planning Department, as per report given by Concerned Division/Department.

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Subj :- AC wise Status of works under MLALAD Scheme.

Financial Year:-2016-17

As on:-

S.No.	Name of MLA & Constituency	No. of works Sanctioned			Amount Sanctioned in Lacs			No. of works awarded			No. of work under process for award			No. of works in progress			No. of works completed			Reason for delay			Time line of completion			Remarks
		Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	
1	2	3	4	5	6	7	8	9	10	11																
1	26	8	14.81	8			8																			
2	27	1	5.06	1			1																			
3	28	23	157.20	20			20																		3 works closed	
4	29																									
5	30	10	59.34	10			10																			
6	31	15	296.26	15			15																			
7	32	17	313.79	10			10																		7 works consent withdrawn by MLA	
8	33	4	31.96	23.89			4	5											1 work held up due to public hindrance						within 3 months after sort out of hindrance	
9	34	15	140.89	15			15																			
10	35	6	83.01	6			6																			
11	36																									
12	37																									
13	41	2	13.31	2			2																			
14	42	14	127.38	14			14																			
15	43	2	30.37	33.89			2	5											1 work started, work held up due to public hindrance							1 case closed

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S.No.	Name of MLA & Constituency	No. of works Sanctioned		Amount Sanctioned in Lacs		No. of works awarded		No. of work under process for award		No. of works in progress		No. of works completed		Reason for delay	Time line of completion	Remarks
		Civil	Hort. Elect.	Civil	Hort. Elect.	Civil	Hort. Elect.	Civil	Hort. Elect.	Civil	Hort. Elect.	Civil	Hort. Elect.			
1																
26	Grishh Soni	14		123.30		14						13		1 Case due to site hindrance	Oct.19	
27	Manjinder singh sirsa	10		121.00		8						8		2 case sent to UD for closing		
28	Jagdeep Singh	8		82.78		8						8				
29	Jarrati Singh															
30	Rajesh Rishi	3		42.7		3						3				
31	Mahinder Yadav	16		274.40		16						15		Procedure delay	3 months	
32	Naresh Balyan															
33	Adarsh Shastri	2		14.70		2						2				
34	Gulab Singh	1		16.37		1						1				
35	Kailash Cahlot	11		178.2		11						11				
36	COL Devinder Sehrawal															
37	Bhavna Gaur															
41	Praveen Kumar	1		15.58		1						1				
42	Madan Lal	1		87.52		1						1				
43	Somnath Bharti															

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16	44	Parmila Tokas																		
17	45	Naresh Yadav	1		24.73			1												
18	46	Kartar Singh Tanwar																		
19	47	Prakash																		
20	48	Ajay Dutt	1		13.22			1												
21	49	Dinesh Mohanaya																		
22	50	Saurabh Bhardwal	3		13.96			3												
23	51	Avtar Singh Kalkaji																		
24	52	Sahi Ram																		
25	53	Narayan Dutt Sharma																		
26	54	Amanatullah Khan																		
		Total	72	0	1008.5	0	39.73	70	0	1	0	0	0	0	1	0	0	68	0	1
		Gross Total		73	1048.19			71		1								69		

Note:- Report compiled in Planning Department, as per report given by Concerned Division/Department.

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S.No.	Name of MLA & Constituency	No. of works Sanctioned			Amount Sanctioned in Lacs			No. of works awarded			No. of work under process for award			No. of works in progress			No. of works completed			Reason for delay			Time line of completion			Remarks	
		Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.	Civil	Hort.	Elect.		
1																											
26	Cirbb Soni	25			276.10			25						9			13									6 works Sept 2019, 4 works Oct. 2019, 2 works Dec 2019	
27	Manjinder Singh sras	20			390.80			19		2				1			17		2							1 work Sept. 2019 & 1 work Nov. 2019	1 case to be closed
28	Jagdeep Singh	31	9	3	288.8	42.21	28.37	31	9	3				10	6		16	2	3	2 work due to site hindrance	1 work held up for which consent by MLA		1 work Aug 2019, 8 works Sept. 2019 & 2 works Oct. 2019	15.09.19	1 work due to DJB		
29	Jarnati Singh	15		1	173.16		33.34	14		1				1			13		1	Procedure for delay			2 works Oct. 2019				
30	Rajesh Rishi	20	8		442.20	39.83		20	8					3			15	5		5 works procedure for delay	3 work held up for which consent by MLA		5 works Oct 2019		2 works yet to start		
31	Mahinder Yadav	47			843.69			21						7			14			Procedure for delay			3 month				
32	Naresh Balyan	50			630.34			15						2			12						Oct 19		8 works consent withdrawn by MLA		
33	Adarsh Saxena	85		4	789.74		66.70	49		4				36			36		1	Due to DJB work			Dec.19		36 works due to clarification from DSRIIDC		

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Statement of MLAs 5th & 6th VIDHAN SABHA
(Fig. in lakh)

NAME OF MLA	A C No	Receipt						Receipt upto 2019-20
		2014-15	2015-16	2016-17	2017-18	2018-19	14,08.19	
Sh. SHARAD KUMAR	1	355.46	165.87	193.40	121.72	141.84	989.90	
Sh. SANJEEV JHA	2	4.30	25.13	18.27	8.84	22.90	0.00	
Sh. PANKAJ PUSHKAR	3	233.63	295.93	191.36	49.52	76.06	5.61	
Sh. PAWAN KUMAR SHARMA	4	405.94	238.93	102.99	18.25	173.47	5.16	
Sh. AJESH YADAV	5	102.85	5.00	36.66	14.98	205.63	118.67	
Sh. MOHINDER GOYAL	6	122.72	145.05	201.63	29.61	504.19	51.45	
Sh. VED PARKASH	7	231.50	0.00			299.72	719.29	
Sh. SUKHVIR SINGH	8	0.00	0.00		52.34	326.68	711.01	
Sh. RITURAJ GOVIND	9	0.00	29.80			12.63	0.00	
Sh. SANDEEP KUMAR	10	178.45	-178.45	21.58	1.36	475.41	155.82	
Sh. RAGHUVINDER SHOKEEN	11	221.24	247.46	177.66	177.81	372.00	41.79	
MS. RAKHI BIRLA	12	119.18	76.34	107.93	243.19	357.06	73.51	
Sh. VIJENDER RUPTA	13	101.07	299.52	141.62	92.32	672.46	454.93	
MS. BANDANA KUMARI	14	162.18	231.23	109.20	196.91	524.16	38.74	
Sh. SATYENDER JAIN	15	147.07	297.01	118.78	15.23	98.60	11.41	
Sh. JITENDER SINGH TOMAR	16	439.77	275.78	62.41	236.37	579.19	64.54	
Sh. RAJESH GUPTA	17	395.88	286.68	197.56	69.21	616.03	60.17	
Sh. AKHILESH PATI TIRPATHI	18	310.10	189.48	109.83	80.28	570.86	100.82	
Sh. SOM DUTT	19	246.75	147.90	135.20	207.90	529.43	127.57	
MS. ALKA LAMBA	20	370.23	99.41	129.86	46.54	424.66	131.22	
Sh. ASIM AHMED KHAN	21	379.75	68.40	169.20	147.28	358.11	4.98	
Sh. IMRAN HUSSAIN	22	176.41	299.98	177.40	146.25	262.62	247.29	
Sh. VISHESH RAVI	23	398.44	29.27	156.37	44.42	207.03	44.54	
Sh. HAZARI LAL CHAUHAN	24	346.67	164.70	135.46	101.92	655.23	14.48	
Sh. SHIV CHARAN GOEL	25	418.28	104.75	251.13	57.14	169.47	30.57	
Sh. VIJENDER GARG VIJAY	39	235.06	117.26	76.72	94.65	284.96	166.79	
Total		6104.95	3662.43	3021.82	2274.04	8920.42	4370.26	

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